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तथा कर्मचारी भी मजबूर हैं। जहां उनकी मांगें, जो न्यायोचित और तकंसंगत हैं, वह न मानी जायें और वे हड़ताल पर रहें—यह कैसी विडम्बना है कि राष्ट्रीय तथा अन्तर्राष्ट्रीय सहायता प्राप्त संस्थान के कर्मचारियों को न्यूनतम वेतन भी न दिया जाए, कर्मचारियों की सेवा नियमावली भी न बनाई जाए, राज्य अथवा केन्द्र सरकार के के कर्मचारियों के समान महंगाई भत्ता और वेतन देने की व्यवस्था न की जावे और जब वे मांग करें तो उन्हें दिण्डत व प्रताड़ित किया जाए, कोई भी सुनवाई न हो?

मेरी सरकार से विनश्रतापूर्वक प्रार्थना है कि केन्द्र सरकार तत्काल हस्तक्षेप कर अन्तर्राष्ट्रीय ख्याति-प्राप्त इस संस्थान को अधिगहीत कर स्वयं संचालन करे और इस नेत्र चिकित्सा विज्ञान संस्थान के समस्त कर्मचारियों को न्यायोचित वेतनमान व सुविधायें दिये जाने की घोषणा करे अथवा उत्तर प्रदेश सरकार को निर्देशित करे।

(v) Steps for bringing Dimapur Airport in Nagaland under the Ministry of Civil Aviation.

SHRI CHINGWANG KONYAK: Nagaland has only one airport at Dimapur, which is under the control of the Defence authorities. It has no control tower and necessary equipments essential for an airport.

The existing building of the Dimapur Airport is not commoditious and is quite small. Air travelling passangers are increasing day by day. There are no separate Entrance and Exit Gates to cater to the needs of the incoming and outgoing passengers. In the absence of these, the passengers have to wait for unduly long time to collect their baggage because they have to wait till the plane takes off. There are no restaurant facilities.

The runway is in a very bad shape. It has pit-holes and therefore needs-immediate repairs. During rains the runway is filled up with water and gets water-logged with the result the flight cannot land. For example, on 2nd of August this year, the Gauhati-Dimapur Flight had to be cancelled for this reason alone.

In these circumstances, the Dimapur Airport should be improved and developed by carrying out urgent repairs' to its runway and by providing the necessary equipments, for the control Tower, etc. I would request the Hon. Minister for Civil Aviation for taking over the Dimapur Airport under the control of the Department of Civil Aviation immediately for its proper development.

(vi) Action against persons luring innocent people for the jobs in Gulf Countries.

*SHRI V. S. VIJAYARAGHAVAN: (Palghat): Sir, it has become a matter of great concern that some unscrupulous agents in the cities of Bombay and Delhi are cheating innocent people by luring them for employment in Gulf countries. Many such people have been trapped by these criminals who masquerade as agents. These agents operate from big cities like Bombay and Delhi. Their modus operandi is the same everywhere. These agents have a large net work of sub-agents who, in turn, are local people. These sub-agents lure people in confidence and extract a huge amount of money varying from Rs. 17,000 to Rs. 25,000. After collecting the money, these sub-agents hand over the amount to the chief agent and collect their commission.

After paying the money, which they raise by selling their homestead land or the jewellery, they wait for a word from the agent. After six months or so, a telegram is received by them to reach Bombay or Delhi for flight.

^{*}The original speech was delivered in Malayalam.